## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/122/2017

NAME OF THE TRANSFEROR

: RONNY GEORGE

NAME OF THE TRANSFERRE

: PROFESSIONAL COURIERS NETWORK LTD & 6

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

Chandramouli Prabhakar

2. P.H. ARVINDA PANDIAN Sever Adventes For S.MUKUNDAN

Counsel for Applicant/Petitioner Shandramoule
For Respondents J. M. K. C.

## **ORDER**

Counsels for both the parties are present. Counsel for the Petitioner has filed the rejoinder. Counsel for the Respondent submitted that copy of the rejoinder is given today, therefore, time is required for submission of the arguments in relation to the grant of waiver under section 244 of the Companies Act, 2013. At request, time is enlarged. Put up on 17.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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